

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

25-

C.S.P. No.417/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Carniwal Investment Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------------------------|-------------|-----------|
| | Rajesh Shah Ahmed Chunawala | Adv | Ahmed |

ORDER

CSP 417/230-232/NCLT/MB/MAH/2017
CSP 419/230-232/NCLT/MB/MAH/2017

Company Petitions allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)